

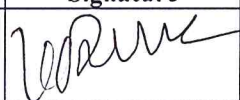
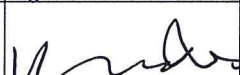
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

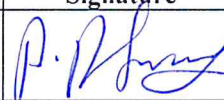
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.02.2018 AT 10.30 AM**

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.281/9/HDB/2017                |
| NAME OF THE COMPANY              | Aliens Developers Pvt Ltd               |
| NAME OF THE PETITIONER(S)        | P Rama Rao                              |
| NAME OF THE RESPONDENT(S)        | Aliens Developers Pvt Ltd & (02) Others |
| UNDER SECTION                    | Sec 9 of IBC                            |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| K. Ravindra Kumar      | Sr. Counsel |                        |   |
| V. Apparao             | Counsel     | 9865709054             |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| P. Raja Sripathi Rao   | ADV         | 9948221662             |  |
|                        |             |                        |   |

*Heard Shri K. Ravindra Kumar, Ld. Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.*

*CP disposed of by separate orders.*



Member (J)